

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-17/2004/3406/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati, the ^{9d} 3 April, 2024.

Sub:- **Casual leave.**

Ref:- Letter No.DJK./I-5/2024/823, dtd. 01.04.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **three days casual leave on 12.04.2024, 18.04.2024 and 19.04.2024, along with station leave permission, with the official vehicle, from the evening of 10.04.2024 till the morning of 22.04.2024**, as prayed for. The Addl. District & Sessions Judge (FTC), Kokrajhar, and in his absence, the next senior most Judicial Officer available at the station will be in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-17/2004/3407/A, dated , 03-04-2024
Copy to:

- ✓1. The Project Manager, Gauhati High Court.

13/04/24

JT. REGISTRAR (VIGILANCE)

